# COMMERCIAL DATA STATISTICS FOR THE MONTH OF FEBRUARY, 2021

# Form 1 List of cases e-filed during the month

	List of cases e-filed during the month											
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)			
1			COMCA No.3/2021	Rashtriya Ispat Nigam Limited, RINL, Visakhapatnam <b>Vs. 1)</b> M/s. Srikrishna Engineering and Construction Company, Visakhapatnam 2) Sri Justice Retd G V Seethapathy	WB Srinivas	9948095149	wbsrinivas07 @gmail.com	15-02-2021	15-02-2021			
2				M/s. Sencon System Pvt. Ltd., <b>Vs.</b> 1) Rashtriya Ishpat Nigam Ltd., 2) Justice Sri TNC Rangarajan 3) Dr P. Karunakar Rao 4) A. Gangaiah	Rama	9392669212	rgurram07@ gmail.com	16-02-2021 (Returned & Resubmitted)	02-02-2021			
3	HIGH COURT OF ANDHRA PRADESH		COMCA No.5/2021	M/s. BVSR Constructions Pvt. Ltd., <b>Vs.</b> 1) The Government of A.P. 2) The Chief Engineer, Vijayawada 3) The Superintending Engineer, Visakhapatnam 4) The Executive Engineer, Visakhapatnam	NA Ramachandr	9849265091	naramachan dramurthy@g mail.com	26-02-2021 (Returned & Resubmitted)	06-02-2020			
4			COMS No.1/2021	Admiral Shipping Pvt. Ltd., <b>Vs.</b> 1) MV Evangelia M IMO No.9506708 2) Messrs Athenian Ship Management Inc.		9491629554	advkssprabh akar@gmail.c om	12-02-2021 (Returned & Resubmitted)	05-02-2021			
5				CRYSTAL Sea Shipping Company Ltd., <b>Vs.</b> Bostomar Shipping Pvt., Ltd., Singapore	Sai Sanjay Suraneni	9866182837	suraneni.san jay@gmail.co <u>m</u>	24-02-2021	23-02-2021			

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI COMMERCIAL DATA STATISTICS FOR THE MONTH OF FEBRUARY, 2021

#### Form 2

#### List of cases in which e-Payment of Court fees was made during the month

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1			No 3 /2021	Rashtriya Ispat Nigam Limited, RINL, Visakhapatnam Vs. 1) M/s. Srikrishna Engineering and Construction Company, Visakhapatnam 2) Sri Justice Retd G V Seethapathy		15-02-2021	15-02-2021
2				M/s. Sencon System Pvt. Ltd., <b>Vs.</b> 1) Rashtriya Ishpat Nigam Ltd., 2) Justice Sri TNC Rangarajan 3) Dr P. Karunakar Rao 4) A. Gangaiah	Rama Chandra Rao Gurram	16-02-2021	02-02-2021
3	HIGH COURT OF ANDHRA PRADESH		COMCA No.5/2021	M/s. BVSR Constructions Pvt. Ltd., <b>Vs.</b> 1) The Government of A.P. 2) The Chief Engineer, Vijayawada 3) The Superintending Engineer, Visakhapatnam 4) The Executive Engineer, Visakhapatnam		26-02-2021	06-02-2021
4			COMS No.1/2021	Admiral Shipping Pvt. Ltd., <b>Vs.</b> 1) MV Evangelia M IMO No.9506708 2) Messrs Athenian Ship Management Inc.	K.V.S.S. Prabhakara Rao	12-02-2021	05-02-2021
5			ICOMAOA No.1/2021	CRYSTAL Sea Shipping Company Ltd., <b>Vs.</b> Bostomar Shipping Pvt., Ltd., Singapore	Sai Sanjay Suraneni	24-02-2021	23-02-2021

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI COMMERCIAL DATA STATISTICS FOR THE MONTH OF FEBRUARY, 2021

	Form 3											
	List of cases in which Electronic Service of Process has taken place during the month											
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
1	HIGH COURT OF ANDHRA PRADESH		NIL	NIL	NIL	NIL	NIL					

	Form 4										
	List of total no. of cases randomly allocated during the month										
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	HIGH COURT OF ANDHRA PRADESH		HIGH COURT OF ANDHRA PRADESH	4,15,21	1) COMCA No.3/2021 2) COMCA No.4/2021 3) COMCA No.5/2021 4) COMS No.1/2021 5) ICOMAOA No.1/2021	NIL					

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI COMMERCIAL DATA STATISTICS FOR THE MONTH OF FEBRUARY, 2021

				Form 5									
			List of	cases in which Case Management h	earing was	held during the	month		_				
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Resp	ondent Name	A	dvocate Da	te of Registr	ation	Mar	te of canageme	ent	
(1)	(2)	(3)	(4)	(5)	(5) (6) (7)						(8)		
1	HIGH COURT OF ANDHRA PRADESH		NIL	NIL			NIL	NIL I		iL NIL		NIL	
	Form 6												
				Contested commercial cases dis	posed duri	ng the month	•						
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registratio	Whether Urgent Relie was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for dispo sal	Disp osal (Con teste	Date of exec ution of decre e		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)		(I (I 3) 4)	
1	HIGH COURT OF ANDHRA PRADESH		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL		NI L	

## COMMERCIAL DATA STATISTICS FOR THE MONTH OF FEBRUARY, 2021

	Form 7											
	Summary of Commercial Cases during the month											
Sr.No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month						
(1)	(2)	(3)	(4)	(5)	(6)	(7)						
1	HIGH COURT OF ANDHRA PRADESH		35	5		40						

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI COMMERCIAL DATA STATISTICS FOR THE MONTH OF MARCH, 2021

				Form 1					
				List of cases e-filed dur	ing the mo	nth			
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1			COMCA No.6/2021	1. The Government of Andhra Pradesh 2. The Superintending Engineer 3. The Executive Engineer <b>Vs.</b> M/s. SRK Bhailal Bhai JV.	Advocate General			01-03-2021 (Returned & Resubmitted)	20-02-2021
2			COMCA No.7/2021	M/s. Sharp Ferro Alloys Limited <b>Vs.</b> 1. Rashtriya Ispat Nigam Limited 2. Sri TVB Harnath	Vydyula Ravindra Prasad	9866920001	ravi.vydyula @gmail.com	08-03-2021 (Returned & Resubmitted)	26-02-2021
3			COMCA No.8/2021	M/s. VBC Ferro Alloys Limited <b>Vs.</b> 1. M/s. Rashtriya Ispat Nigam Limited 2. Hon'ble Sri E S Sastry	Vydyula Ravindra Prasad	9866920001	ravi.vvdyula @gmail.com	08-03-2021 (Returned & Resubmitted)	26-02-2021
4			COMCA No.9/2021	K.V. Mohana Rao <b>Vs.</b> 1) Union of India, 2) Sri S K Bagh, 3) Sri RS Mitra, 4) Sri R Dhambel	M. Balasubrah manyam	9848130764	bsmalladi@g mail.com	08-03-2021 (Returned & Resubmitted)	23-02-2021
5	HIGH COURT OF ANDHRA PRADESH		COMCA No.10/2021	M/s. Srivalli Shipping and Transport Private Limited <b>Vs.</b> 1) Rashtriya Ispat Nigam Limited 2) Hon'ble Sri Justice D. Appa Rao (Retired)	K. B. Ramanna Dora	9849567667	kbrodora@g mail.com	17-03-2021 (Returned & Resubmitted)	09-03-2021
6			COMCA No.11/2021	Rashtriya Ispat Nigam Limited Rinl <b>Vs.</b> 1) M/s. Gangavaram Port Limited 2) Hon'ble Sri Justice Saadatulla Hussaini Retd., 3) Hon'ble Sri Justice Villa V Afzulpurkar Retd 4) Hon'ble Sri Justice V Suri Appa Rao Retd.	W B Srinivas	9948095149	wbsrinivas07 @gmail.com	26-03-2021 (Returned & Resubmitted)	17-03-2021
7			COMS No.2/2021	Bunkerworks Marine Services Pvt. Ltd., <b>Vs.</b> 1) My Malaviya Ten Imo No.9202596 2) Premier Jet Services Pvt. Ltd., 3) Kakinada Seaports Limited	Sai Sanjay Suraneni	9866182837	suraneni.san jay@gmail.co <u>m</u>	17-03-2021	16-03-2021
8			ICOMAOA No.2/2021	Athena Shipping Pvt Limited <b>Vs.</b> V R Commodities Private Limited	Sai Sanjay Suraneni	9866182837	suraneni.san jay@gmail.co m	09-03-2021	08-03-2021
9			ICOMAOA No.3/2021	Athena Shipping Pvt Limited <b>Vs.</b> V R Commodities Private Limited	Sai Sanjay Suraneni	9866182837	suraneni.san jay@gmail.co m	09-03-2021	08-03-2021

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI COMMERCIAL DATA STATISTICS FOR THE MONTH OF MARCH, 2021

# Form 2 List of cases in which e-Payment of Court fees was made during the month

	21st of cases in which of ayment of court fees was made during the month												
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1			COMCA No.6/2021	1. The Government of Andhra Pradesh 2. The Superintending Engineer 3. The Executive Engineer Vs. M/s. SRK Bhailal Bhai JV.	Advocate General	01-03-2021	20-02-2021						
2			COMCA No.7/2021	M/s. Sharp Ferro Alloys Limited Vs. 1. Rashtriya Ispat Nigam Limited 2. Sri TVB Harnath	Vydyula Ravindra Prasad	08-03-2021	26-02-2021						
3			COMCA No.8/2021	M/s. VBC Ferro Alloys Limited Vs. 1. M/s. Rashtriya Ispat Nigam Limited 2. Hon'ble Sri E S Sastry	Vydyula Ravindra Prasad	08-03-2021	26-02-2021						
4			COMCA No.9/2021	K.V. Mohana Rao Vs. 1) Union of India 2) Sri S K Bagh 3) Sri RS Mitra 4) Sri R Dhambel	M. Balasubrahm anyam	08-03-2021	23-02-2021						
5	HIGH COURT OF ANDHRA PRADESH		COMCA No.10/2021	M/s. Srivalli Shipping and Transport Private Limited <b>Vs.</b> 1) Rashtriya Ispat Nigam Limited 2) Hon'ble Sri Justice D. Appa Rao (Retired)	K. B. Ramanna Dora	17-03-2021	09-03-2021						
6		:	COMCA No.11/2021	Rashtriya Ispat Nigam Limited Rinl <b>Vs.</b> 1) M/s. Gangavaram Port Limited 2) Hon'ble Sri Justice Saadatulla Hussaini Retd., 3) Hon'ble Sri justice Villa V Afzulpurkar Retd 4) Hon'ble Sri justice V Suri Appa Rao Retd.		26-03-2021	17-03-2021						
7			COMS No.2/2021	Bunkerworks Marine Services Pvt. Ltd., <b>Vs.</b> 1) My Malaviya Ten Imo No.9202596 2) Premier Jet Services Pvt. Ltd., 3) Kakinada Seaports Limited	Sai Sanjay Suraneni	17-03-2021	16-03-2021						
8			ICOMAOA No.2/2021	Athena Shipping Pvt Limited <b>Vs.</b> V R Commodities Private Limited	Sai Sanjay Suraneni	09-03-2021	08-03-2021						
9			ICOMAOA No.3/2021	Athena Shipping Pvt Limited <b>Vs.</b> V R Commodities Private Limited	Sai Sanjay Suraneni	09-03-2021	08-03-2021						

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI COMMERCIAL DATA STATISTICS FOR THE MONTH OF MARCH, 2021

	Form 3											
	List of cases in which Electronic Service of Process has taken place during the month											
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
1	HIGH COURT OF ANDHRA PRADESH		NIL	NIL	NIL	NIL	NIL					

	Form 4										
	List of total no. of cases randomly allocated during the month										
Sr.No.	Court	District	Court Name	Court No.	Case Type	of cases randomly					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	HIGH COURT OF		HIGH COURT OF ANDHRA PRADESH	4, 6	1) COMCA No.6/2021 2) COMCA No.7/2021 3) COMCA No.8/2021 4) COMCA No.9/2021 5) COMCA No.10/2021	NIL					

6) COMCA No.11/2021 7) COMS No.2/2021 8) ICOMAOA No.2/2021 9) ICOMAOA No.3/2021

ANDHRA PRADESH

## HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI COMMERCIAL DATA STATISTICS FOR THE MONTH OF MARCH, 2021

				Form 5								
			List of	cases in which Case Management h	earing was	held during the	month					
Sr.No.	Sr.No. Court District Case No. Petitioner Name Vs. Respondent Name Advocate					Date of Registration			Date of commander Managem Hearing			
(1)	(2)	(3)	(4)	(5) (6) (7)							(8)	-
1 HIGH COURT OF ANDHRA PRADESH NIL NIL NIL NIL							NIL					
	Form 6											
	····			Contested commercial cases disp	osed durin	g the month						
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registrati	Whethe Urgent Re was soug and Pre on Institutio Mediatio did not ta place (Yes/No	Date of Decision	Days for dispo sal	Disp osal (Con teste	of exec ution of	m b Ac er t of Se d cti a on y s fo
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(1 (1 3) 4)
1	HIGH COURT OF ANDHRA PRADESH		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NI L

## HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI COMMERCIAL DATA STATISTICS FOR THE MONTH OF MARCH, 2021

	Form 7											
_	Summary of Commercial Cases during the month											
Sr.No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month						
(1)	(2)	(3)	(4)	(5)	(6)	(7)						
1	HIGH COURT OF ANDHRA PRADESH		40	9		49						

#### COMMERCIAL DATA STATISTICS FOR THE MONTH OF APRIL, 2021

Form	1
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#### List of cases e-filed during the month

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	HIGH COURT OF ANDHRA PRADESH		COMCA No.12/2021	Novatic Trading F Z E <b>Vs.</b> 1) Hero Fincrop Limited 2) MV TAG 21 IMO 9149457 3) Kakinada Seaports Limited 4) Lilly Maritime Pvt. Limited	Arun Showri	1 93310/15071 1	arunshowri@ gmail.com	29-04-2021 (Returned & Resubmitted)	24-04-2021

#### Form 2

#### List of cases in which e-Payment of Court fees was made during the month

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	HIGH COURT OF ANDHRA PRADESH			Novatic Trading F Z E Vs. 1) Hero Fincrop Limited 2) MV TAG 21 IMO 9149457 3) Kakinada Seaports Limited 4) Lilly Maritime Pvt. Limited	Arun Showri Gorremuchu	1 79-04-7071	24-04-2021

### COMMERCIAL DATA STATISTICS FOR THE MONTH OF APRIL, 2021

Form 3									
List of cases in which Electronic Service of Process has taken place during the month									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)		

NIL

NIL

NIL

NIL

HIGH COURT OF

ANDHRA PRADESH

NIL 、

	Form 4											
	List of total no. of cases randomly allocated during the month											
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)						
(1)	(2)	(3)	(4)	(5)	(6)	(7)						
1	HIGH COURT OF ANDHRA PRADESH		HIGH COURT OF ANDHRA PRADESH	4	1) COMCA No.12/2021	NIL						

	Form 5										
	List of cases in which Case Management hearing was held during the month										
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1	HIGH COURT OF ANDHRA PRADESH		NIL	NIL	NIL	NIL	NIL				

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI COMMERCIAL DATA STATISTICS FOR THE MONTH OF APRIL, 2021

				Form 6									
				Contested commercial cases disp	osed durin	g the month		4. 41.85		I			$\bot$
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of	Days for dispo sal	Disp osal (Con teste	Date of exec ution of	d A S y c	t t se eti on
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)		(1 3)	
1	HIGH COURT OF ANDHRA PRADESH		COMCA	Novatic Trading F Z E <b>Vs.</b> 1) Hero Fincrop Limited 2) MV TAG 21 IMO 9149457 3) Kakinada Seaports Limited 4) Lilly Maritime Pvt. Limited	Arun Showri	29-04-2021	NIL	30-04-2021	2	Dism issed	NIL	NI Co	om erci al ourt Act, 015
2	HIGH COURT OF ANDHRA PRADESH		COMS No.2/2021	Bunkerworks Marine Services Pvt. Ltd., <b>Vs.</b> 1) My Malaviya Ten Imo No.9202596 2) Premier Jet Services Pvt. Ltd., 3) Kakinada Seaports Limited		17-03-2021	NIL	16-04-2021	30	With draw n	NIL	NI L Co	com erci al ourt Act,

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI COMMERCIAL DATA STATISTICS FOR THE MONTH OF APRIL, 2021

#### Form 7 Summary of Commercial Cases during the month Total number of Total number of cases Total number of cases cases pending at Total number of cases pending on the 1st day of the month Sr.No. disposed during the Court District instituted during the month the end of the month month (4) (5) (2) (1) (3) (6) (7) HIGH COURT OF 49 1 2 48 ANDHRA PRADESH

### COMMERCIAL DATA STATISTICS FOR THE MONTH OF MAY, 2021

#### Form 1

#### List of cases e-filed during the month

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1			COMCA	M/s. Shivam Iron and Steel Co., Limited <b>Vs.</b> 1. Rashtriya Ispet Nigam Limited 2. Justice Shri Ch S R K Prasad Sole Arbitrator	Challa	8374673222	gunachalla75 @gmail.com	06-05-2021 (Returned & Resubmitted)	09-04-2021
2	HIGH COURT OF ANDHRA PRADESH		COMCA No.14/2021	M/s. Shivam Iron and Steel Co., Limited <b>Vs.</b> 1. Rashtriya Ispet Nigam Limited a Govt. of India Undertaking 2. Sri Justice E Padmanabhan Retd., Presiding Arbitrator 3) Sri Justice B.V. Ranga Raju, Retd., Co-Arbitrator 4) Sri Justice T CH Surya Rao, Retd., Co-Arbitrator	Challa Gunaranjan	8374673222	gunachalla75 @gmail.com	06-05-2021 (Returned & Resubmitted)	09-04-2021

#### COMMERCIAL DATA STATISTICS FOR THE MONTH OF MAY, 2021

				Form 2						
List of cases in which e-Payment of Court fees was made during the month										
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1	`			M/s. Shivam Iron and Steel Co., Limited Vs. 1. Rashtriya Ispet Nigam Limited 2. Justice Shri Ch S R K Prasad Sole Arbitrator	Challa Gunaranjan	06-05-2021	06-05-2021			
2	HIGH COURT OF ANDHRA PRADESH		COMCA No.14/2021	M/s. Shivam Iron and Steel Co., Limited Vs. 1. Rashtriya Ispet Nigam Limited a Govt. of India Undertaking 2. Sri Justice E Padmanabhan Retd., Presiding Arbitrator 3) Sri Justice B.V. Ranga Raju, Retd., Co-Arbitrator 4) Sri Justice T CH Surya Rao, Retd., Co-Arbitrator	Challa 06-05-2021		06-05-2021			

				Form 3							
	List of cases in which Electronic Service of Process has taken place during the month										
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1	HIGH COURT OF ANDHRA PRADESH		NIL	NIL	NIL	NIL	NIL				

### COMMERCIAL DATA STATISTICS FOR THE MONTH OF MAY, 2021

#### List of total no. of cases randomly allocated during the month

Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	HIGH COURT OF ANDHRA PRADESH		HIGH COURT OF ANDHRA PRADESH		1) COMCA No.13/2021 2) COMCA No.14/2021	NIL

#### Form 5

#### List of cases in which Case Management hearing was held during the month

Sr.No.	Court	Court District Case No.		Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1	HIGH COURT OF ANDHRA PRADESH		NIL	NIL	NIL	NIL	NIL	

### COMMERCIAL DATA STATISTICS FOR THE MONTH OF MAY, 2021

Form 6												
Contested commercial cases disposed during the month												
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of	Days for dispo sal	osal (Con	Date of exec oution of decre	er t Se of ct io a n y s
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(1 (1 3) 4)
1	HIGH COURT OF ANDHRA PRADESH		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	1	NI L

	Form 7										
	Summary of Commercial Cases during the month										
Sr.No.	Sr.No. Court District		Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month		Total number of cases pending at the end of the month					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	HIGH COURT OF ANDHRA PRADESH		48	. 2		50					